Unstarred Questions

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) to (e) National Sports Development Fund (NSDF) does not provide financial assistance State-wise. NSDF considers assistance to Sports Academies/Institutes/Organizations for promotion/development of sports with reference to specific proposals for development of sports infrastructure etc. NSDF has not provided assistance to any Sports Academies/ Institutes/Organizations located in West Bengal.

Sports Academies/Institutes preferably promoted by Olympic Medalists, Asian Games Gold Medalists, Rajiv Gandhi Khel Ratna Awardees and Dronacharya Awardees are eligible for assistance; in such cases the concerned sportspersons/ awardees should continue to be actively associated with such Academies/Institutes; the Academies/Institutes should be in existence at least for three years. The success of such Academies/Institutes in producing champions over the period of its functioning would be taken into account while considering applications for financial assistance. The applicant Organization should have a dedicated wing and clear action plan for promotion of sports and games including Sports Science and Medicine. Assistance will be given for construction of facilities and for purchase of state of the art equipments for promotion of excellence in sports and games. The assistance is decided based on the type of proposals and it may be for the whole project or identified items/ components of such projects.

The beneficiary organization should sign a Memorandum of Understanding (MOU) with the Sports Authority of India (SAI) on sharing the facilities, being created with NSDF assistance, which include organizing training camps for sportspersons, conduct of tournaments at national level etc. The terms and conditions of the MOU ensure monitoring the functioning of the beneficiary organizations.

Bringing Professionalism in sports administration

2395. PROF. M.V. RAJEEV GOWDA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether steps are being taken to bring professionalism in sports administration in the country by adopting a system based on selection of competence and not politics;
 - (b) if so, the details thereof;
- (c) whether sports administration and fitness vocational courses will be included in the Skill India project; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) and (b) Sir, promotion and development of specific sports disciplines is mainly the responsibility of the concerned National Sports Federations (NSFs). NSFs are autonomous bodies registered under the Societies Registration Act, 1860. The Government does not interfere in their day-to-day affairs which include holding of sports events, selection of players, etc. However, in order to bring in transparencies and good governance in sports bodies, the Government has issued guidelines which, *inter-alia*, provide for inclusion of sportspersons in their executive body with voting rights. These guidelines are contained in the National Sports Development Code of India, 2011 (NSDCI) which have been effective from 31.1.2011.

(c) and (d) For skill development in sports sector, Sports Authority of India has identified 20 courses, *viz*, Sports Massage, Physical Conditioning, Gym Management, Life Guards – Pool Swimming, Personal Fitness Training, Sports Nutrition & Dietetics, Sports Communication, Project/Event Management, Sports Physiology, Prevention and Management of Injuries, Talent Identification in Sports, Rehabilitation and Recovery, Psychology of Sport, Sports Law, Sociology of Sport, Bio-Mechanics of Human Performance, Training Methods, Sports Anthropometry, Research Methodology in Sports and Measurement and Evaluation in Sports. Out of these 20 courses, SAI has already started 7 courses, *viz*, Physical Conditioning, Bio-Mechanics of Human Performance, Gym Management, Psychology of Sports, Personal Fitness Training, Sports Physiology and Sports Nutrition and Dietetics.

Development of sports for persons with disability

2396. SHRI RAM KUMAR KASHYAP: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

- (a) the details of action taken for the development of sports among disabled persons and also development of sports infrastructure for them;
 - (b) the quantum of funds allocated for the same during the last three years;
- (c) the details of sports events organized exclusively for the disabled so far; and
- (d) the measures taken to create a dedicated group of coaches for the disabled?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) to (d) Development and